## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 95 OF 2016**

Dated: 28th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaiprakash Power Ventures Ltd. .... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & .... Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Akshay Shandilya

Counsel for the Respondent(s) : Ms. Aradhna Tandon for R-1

Mr. Alok Shankar

Ms. Anuradha Mishra for R-2 to 4

## **ORDER**

List the matter on 29.08.2018.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mk